



# കേരള ഗസറ്റ്

## KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

PUBLISHED BY AUTHORITY

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### PART IV

## Private Advertisements and Miscellaneous Notifications

#### NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aliyar. K. M, Kanjirathinkal Veedu, Santhigiri, Kurupra, H. M. T. Colony P. O., Kanayannur Taluk, Ernakulam District, Pin-683 503, holder of S. S. L. C. Book No. B 153853 with Register No. 324006 of March 1977, have changed my signature as shown below:

Old Signature :

New Signature :

This change will come into effect in all records related to me.

Kurupra,  
19-12-2017.

ALIYAR. K. M

#### NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sudheesh. K, Kalathil (H), Thottakkara P.O., Ottapalam Taluk, Palakkad-679 102, holder of S.S.L.C. No. H-083964 with Register No. 273422 of March 2008, Election Identity Card No. WKT 0238972 dated 17-6-2015 issued by the Electoral Registration Officer, Ottapalam Constituency have changed my signature as shown below:

Old Signature :

New Signature :


The above change will come into effect in all records related to me.


Thottakkara,  
16-12-2017.

SUDHEESH. K

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Manasa. M, Manasam, P. O. Mambaram, Pinarayi, Thalassery Taluk, Kannur District, Pin-670 741, holder S.S.L.C. No. I-168967 with Register No. 506843 of March 2009, have changed my signature as shown below.

Old Signature : 

New Signature : 

This change will come into effect in all records related to me.

Kannur,  
15-12-2017.

MANASA. M

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sajith C. C, Sajith Bhavan, Mariyapuram P. O., Amaravila (Via), Thiruvananthapuram District, Pin-695 122, holder of S.S.L.C. Book No. E 439810 with Register No. 226900, March 1993, have embraced Hinduism from Christian, Latin Catholic, Nadar Community as per Suddhi Certificate No. CC No. 20/2016 dated 5-5-2016 issued from Akhila Bharatha Ayyappa Seva Sangham, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu Nadar Community.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
3-1-2018.

SAJITH C. C

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sailaja Devi. K, Athulya House, Thathiyoar, Manchavilakam P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 503, holder of S. S. L. C. Duplicate Book No. AD 408785 with Register No. 468696 of March 1981, also known as Shailaja. K. Nair in the Aadhaar No. \_\_\_\_\_, issued from Unique Identification Authority of India; Ration Card No. 1106181016 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Neyyattinkara; S. S. L. C. No. 389580 with Register No. 123499 of March 1999, of my son Sunil Kumar. J. S; S. S. L. C. No. E 667848 with Register No. 564625 of June 2005, of my son Sujith. J. S, known as Shylaja. K. Nair in the Kerala Building and Other

Construction Workers Welfare Board Membership No. 01-130-219, date of Registration 20-9-2006, issued from Kerala Building Other Construction Workers Welfare Board, Thiruvananthapuram, and known as K. Shailaja Devi in the Indian Army Discharge Book with Service No. 14530096 F, dated 31-8-1998, issued by the Major OC Rel & Hold Coy for CO EME Depot. Bn., Secunderabad, of my husband S. Jayachandran Nair, is one and the same person. Hereafter I will be known by the name Sailaja Devi. K and will sign accordingly.

This change will come into effect in all records related to me.

Manchavilakam,  
7-12-2017.

SAILAJA Devi. K

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jimmy. T. S, Valiyavila Puthen Veedu, Anthiyoar, Nellivila, Balaramapuram P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 501, holder of S. S. L. C. No. M 069620 with Register No. 567226 of March 2012; Higher Secondary Examination Certificate No. HSE 2/2014/033618 with Register No. 1031682 of March 2014, issued from Board of Higher Secondary Examination, Government of Kerala; Birth Certificate with Registration No. 751/1997, date of Registration 16-6-1997, issued from Corporation of Thiruvananthapuram; Aadhaar No. \_\_\_\_\_, issued from Unique Identification Authority of India; Driving Licence No. 20/5213/2016, dated 25-11-2017, issued by the ALA, Neyyattinkara; Ration Card No. 1106159971 (Sl. No. 8), dated 15-3-2017, issued by the Taluk Supply Officer, Neyyattinkara, have changed my name as Karthik. T. S and will sign accordingly.

This change will come into effect in all records related to me.

Balaramapuram,  
16-12-2017.

JIMMY. T. S

## NOTIFICATION

I, Sree Raj. S. M, S. M. Cottage, Mannackal Thirupuram P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 133, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as L. C. X'ian, Nadar in my SSLC Book No. J 166210 with Register No. 300483 of March 1997, is corrected as Christian, SIUC Nadar vide Certificate No. A6/27213/17/K.Dis., dated 14-12-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Thirupuram,  
28-12-2017.

SREE RAJ. S. M

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Maya Kumar. B, 'Yadavam', Peyad P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 573, holder of S. S. L. C. Book No. F 182409 with Register No. 46629 of March 1987; Electoral Identity Card No. ICR0437756, dated 20-9-2015, issued by the Electoral Registration Officer, Kattakkada Assembly Constituency; Central Motor Vehicles Driving Licence No. RJ-01/DLC/02/25113, dated 3-12-2002, issued by the Licencing Authority, Military LIC; Army Discharge Book Sr. No. 13912 with Service No. JC-421747A, dated 31-3-2013, issued by the Lt. Col. OC Depot. Coy., Adm. & Depot. Bn., The Mech. Inf. Regt. Centre, also known as B. Mayakumar in the Ration Card No. 1170074454 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Kattakkada, is one and the same person. Hereafter I have changed my name as B. Mahesh Kumar and will sign accordingly.

This change will come into effect in all records related to me.

Peyad,  
29-12-2017.

MAYA KUMAR. B

## NOTIFICATION

I, Suji. N. S, Madavila Puthenveedu, Keezhathottam, Parassala P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 502, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, C. S. I., Nadar in my S. S. L. C. No. G 256139 with Register No. 107344 of March 2007, is corrected as Christian, SIUC Nadar vide Certificate No. A6/29441/17/K.Dis., dated 26-12-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Parassala,  
28-12-2017.

SUJI. N. S

## NOTIFICATION

I, Vinithakumary. V, M. V. Bhavan, Planthottathu Mele Veedu, Kulathoor, Uchakkada P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 506, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar, OBC in my S. S. L. C. Book No. I 416478 with Register No. 291201 of March 1996, is corrected as Christian, SIUC Nadar vide Certificate No. A6/26608/16/K.Dis., dated 15-12-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Uchakkada,  
29-12-2017.

VINITHAKUMARY. V

## NOTIFICATION

I, Soumya. S. R, S. R. Bhavan, Samuthayapattu, Muriankara, Parassala P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 502, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar, Latin Catholic in my S. S. L. C. No. H 455155 with Register No. 543140 of March 2008, is corrected as Christian, SIUC Nadar vide Certificate No. A6/35777/17/K.Dis., dated 28-12-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Parassala,  
4-1-2018.

SOUMYA. S. R

## NOTIFICATION

I, Reji. S. B, Nisha Bhavan, Kuzhithalamcode, Mekinkara, Malayinkeezhu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 571, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. D 221562 with Register No. 244299 of March 2004, is corrected as Christian, SIUC Nadar vide Certificate No. A5-42263/2017/K.dis, dated 29-11-2017, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Malayinkeezhu,  
30-12-2017.

REJI. S. B

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sabeena. K. S, T. C. 35/209, Alfa Manzil, Sulaiman Street, Vallakadavu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 008, holder of S. S. L. C. No. C 364843 with Register No. 112453 of March 2002; Aadhaar No. xxxxxxxxxxxxxxxx, issued from Unique Identification Authority of India; Permanent Account No. GLOPS0914Q, issued from Income Tax Department, Government of India, also known as K. S. Sabeena in the Ration Card No. 1101081158 (Sl. No. 2), dated 15-3-2017, issued by the City Rationing Officer South, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Ishaan. K. Shaan consequent on change of my gender from female to male and will sign accordingly.

This change will come into effect in all records related to me.

Vallakadavu,  
1-1-2018.

SABEENA. K. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vimalkumar. A, Kavungal Puthen Veedu, Peringamala, Kalliyoor P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 042, holder of S. S. L. C. Book No. C 451804 with Register No. 11902 of March 1992, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27740/017, dated 30-12-2017, issued from Aryasamaj, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Kalliyoor,  
3-1-2018.

VIMALKUMAR. A

## NOTIFICATION

I, Rajikumari. U, Rajesh Bhavan, Kunnumpuram, Peroorkada P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nair in my S. S. L. C. Book No. J 204375 with Register No. 308658 of March 1997, is corrected as Hindu, Ezhava vide Certificate No. A5-45287/17, dated 26-12-2017, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Peroorkada,  
4-1-2018.

RAJIKUMARI. U

## NOTIFICATION

I, Vinitha. V. S, T C 5/2308, Kakkode Panayil Veedu, Kowdiar P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin - 695 003, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Cheramar in my S. S. L. C. No. 445995 with Register No. 114539 of March 1999, is corrected as Christian, Cheramar vide Certificate No. A5-42220/2017/Kdis, dated 29-11-2017, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Kowdiar,  
3-1-2018.

VINITHA. V. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suja Manoharan, Varuvila Veedu, Panthukalam, Kodunganoor P. O., Vattiyoorkavu, Thiruvananthapuram District (name changed vide Kerala Gazette Notification vol. III, 7th October 2014 Gazette No. 39 Page No. 493,

holder of S. S. L. C. Duplicate Book No. BJ 702680 with Register No. 41350 of March 1989), have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27743/018, dated 3-1-2018, issued from Aryasamaj, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Kodunganoor,  
5-1-2018.

SUJA MANOHARAN

## NOTIFICATION

I, Priya. S. S, 'Sreechithra', Kakkakunnu, Kilimanoor, Ponganadu P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin - 695 601, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Maraan in my S. S. L. C. No. C 647924 with Register No. 643450 of March 2003, is corrected as Hindu, Nair vide Certificate No. B2-31455/17/K Dis, dated 29-12-2017, issued by the Tahsildar, Chirayinkeezhu Taluk.

This correction will come into effect in all records related to me.

Ponganadu,  
1-1-2018.

PRIYA. S. S

## NOTIFICATION

I, Shainu. M. M, 'Vyga', T.C. 32/2249, Vettikonam, Manikandeswaram P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013, do hereby notify for the information of all authorities concerned and the public that my minor daughter Shreya. G. S, holder of Birth Certificate with Registration No. 31771/2009, date of Registration 5-12-2009, issued from Corporation of Thiruvananthapuram, also known as Vyga. G. S, in the Abstract of School Admission Register with Admission No. 4241, date of Admission 15-6-2016, issued from Kendriya Vidyalaya, Pattom (Shift II), Thiruvananthapuram; Aadhaar No. xxxxxxxxxxxxxx, issued from Unique Identification Authority of India, and in the Ration Card No. 1103165974 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram, is one and the same person. Hereafter she will be known by the name Shreya. G. S only.

This change will come into effect in all records related to her.

Manikandeswaram  
19-1-2018.

SHAINU. M. M

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, S. Soudha, 'Goureesham', N. P. Vila, Punnamoodu, Varkala P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 141, holder of Secondary School Leaving Certificate S. No. A 4931745 with Register No. 014286 of April 1990, issued from Board of Secondary Education, Tamil Nadu, also known as Soudha. S in the Higher Secondary Course Certificate S. No. AA 0107305 with Register No. 658951 of March 1992 issued from Board of Higher Secondary Examination, Tamil Nadu, known as Soudamini in the Marriage Certificate with Registration No. 08/2001, date of Registration 5-3-2001, issued from Chemmaruthy Grama Panchayat, known as Soudha Anil in the Aadhaar No. xxxxxxxxxxxxxxxx, issued from Unique Identification Authority of India; School Certificate with Admission No. 3561, date of Admission 10-4-2013, issued from Jawahar Public Senior Secondary School, Edava, Varkala, of my daughter Gouri Anil, known as Soudhaanil in the Ration Card No. 1171056163 (Sl. No. 1), dated 15-3-2017 issued by the Taluk Supply Officer, Varkala, and known as Mini Anilkumar in the Birth Certificate with Registration No. 3919/03, date of Registration 16-8-2003, issued from Thiruvananthapuram Corporation, of my daughter Gouri Anil, is one and the same person. Hereafter I will be known by the name Soudha Anil only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Varkala,  
20-12-2017.

S. SOUDHA

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdul Rasak. M, Madeena Mahal, Koonthani, Killy, Kollode P. O., Kulathummal, Thiruvananthapuram District, Pin-695 571, holder of Secondary School Leaving Certificate S. No. SEC 2011231 with Register No. 027505 of March 2005, issued from State Board of School Examinations, Tamil Nadu, also known as Abdul Rasak. M. E in the Higher Secondary Examination (Class XII) Certificate No. HSE 400246 with Register No. 3023531 of March 2007, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Science Degree Certificate No. 0263478 with Register No. 2904925 of April 2012, issued from University of Kerala; Master of Science Degree Certificate with Register No. 1232Q0001 of April 2014, issued from Bharathiar University, Coimbatore, Tamil Nadu; Central Teacher Eligibility Test (CTET) Certificate No. 094077 with Roll No. 03901049 of February 2016, issued from Central Board of Secondary Education, Delhi; State Eligibility Test-June 2015 Certificate No. 00015 with Roll No. 11100038 of June 2015, issued from Directorate of Higher Secondary Education, Government of Kerala; Kerala Teacher Eligibility Test Certificate No. KTET- 60695 with Register No. 314315, dated 3-8-2017, issued from Department of General Education, Government of Kerala; Post Graduate Eligibility Certificate Book No. 6, Folio No. Ac C/011645/2015 dated 21-2-2015 issued from University of Kerala; Aadhaar No. xxxxxxxxxxxxxxxx, issued from Unique Identification Authority of India, and in the

Birth Certificate with Registration No. 2188/1990, date of Registration 2-5-1990, issued from Corporation of Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name Abdul Rasak. M only.

This change will come into effect in all records related to me.

Kollode,  
16-12-2017.

ABDUL RASAK. M

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Cornolisoe. G, George Bhavan, Ulattimoodu, Vazhichal, Ottasekharamangalam P. O., Thiruvananthapuram District, holder of Extract of School Admission Register with Admission No. 8877, date of Admission 31-5-1978, issued from Janardhanapuram Higher Secondary School, Ottasekharamangalam, also known as Vijayan. G in the Ration Card No. 1170019604 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Kattakada, is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Sudhi Certificate No. 27722/017, dated 15-12-2017, issued from Aryasamaj, Thiruvananthapuram, with the name Vijayan. G. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Vijayan. G only and will sign accordingly.

This change will come into effect in all records related to me.

Ottasekharamangalam,  
16-12-2017.

CORNOLISOE. G

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Madhu. C, Plakkottukonam Kalayi Puthen Veedu, Edaval, Ottasekharamangalam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, holder of S. S. L. C. Book No. E 310376 with Register No. 163241 of March 1985, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27725/017, dated 16-12-2017, issued from Aryasamaj, Thiruvananthapuram with the same name.

It is further notified that my minor daughter Mirojila. V. M, holder of School Certificate with Admission No. 5519, dated 20-12-2017, issued from Government Higher Secondary School, Mylachal, Ottasekharamangalam, and my another minor daughter Mirojitha. V. M, holder of School Certificate with Admission No. 5983, dated 20-12-2017, issued from Government Higher Secondary School, Mylachal, Ottasekharamangalam, have embraced Hinduism from Christian, Sambavar Community as per above Suddhi Certificate with the same names. Hereafter we will be members of Hindu, Sambavar Community.

The above changes will come into effect in all records related to us.

Ottasekharamangalam,  
22-12-2017.

MADHU. C



## NOTIFICATION

I, Jayachandran C D, Grace Hill, Mannadikkonam, Ooruttambalam P. O., Kattakada Taluk, Thiruvananthapuram District, Pincode-695 507, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. Book No. D160590 with Register Number 507014 of March 1982, is corrected as Christian Nadar SIUC, vide Certificate No. A5-18587/17/KDis, dated 28-12-2017, issued by the Tahsildar, Kattakada Taluk.

This correction will come into effect all records related to me.

Mannadikonam,  
28-12-2017.

JAYACHANDRAN C D

## NOTIFICATION

I, Rejeesh. C. S, Rejin Bhavan, Mankottukonam, Puthuvakkal, Killy, Kollode P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 571, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. P 052529 with Register No. 553684 of March 2014, is corrected as Christian SIUC Nadar vide Certificate No. A5-18504/17/KDis, dated 27-12-2017, issued by the Tahsildar, Kattakada Taluk.

This correction will come into effect in all records related to me.

Kollode,  
4-1-2018.

REJEESH. C. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Krishnan Kutty. D, Kunnumpuram Roadarikathu Veedu, Kuttichal P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 574, holder of Extract of School Admission Register with Admission No. 1068, date of Admission 16-6-1959, issued from Government U. P. School, Uthramcode, Kuttichal, also known as Asari in the Ration Card No. 1170002877 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Kattakada, is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27741/018, dated 3-1-2018, issued from Aryasamaj, Thiruvananthapuram, with a new name Krishnankutty. D. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Krishnankutty. D.

This change will come into effect in all records related to me.

Kuttichal,  
4-1-2018.

KRISHNAN KUTTY. D

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sobhitha Beevi. A, Vilayil Puthen Veedu, Mylakkadu, Mylakkadu P. O., Adichanalloor, Thazhuthala, Kollam District, Pin-691 571, holder of S. S. L. C. Book No. 112906 with Register No. 477079 of March 1990, also known as Sobhitha. A in the Aadhaar No. xxxxxxxxxxxxxxxx, issued from Unique Identification Authority of India; Ration Card No. 1207138024 (Sl. No. 5), dated 15-3-2017, issued by the Taluk Supply Officer, Kollam; S. S. L. C. No. S 694361 with Register No. 154836 of March 2017, of my son Saidali. S and known as Sobhitha in the Electoral Identity Card No. CGC2231918, dated 19-7-2002, issued by the Electoral Registration Officer, Chathanoor LA Constituency, is one and the same person. Hereafter I will be known by the name Sobhitha. A only.

This change will come into effect in all records related to me.

Mylakkadu,  
14-12-2017

SOBHITHA BEEVI. A

## NOTIFICATION

I, Saranya. S, Charuvila Puthen Veedu, Velamkonam, Chandanathope P. O., Kollam Taluk, Kollam District, Pin-691 014, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Vellalachetti in my S. S. L. C. No. K-181151 with Register No. 493639 of March 2010, is corrected as Hindu, Chetty vide Certificate No. KDis. 27947/17/B7, dated 27-12-2017, issued by the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Chandanathope,  
4-1-2018.

SARANYA. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aneetha Asharaf, 'Poomukhathu', Kallelibhagom P. O., Karunagappally Taluk, Kollam District, Pin-690 519, holder of S. S. L. C. No. P 437842 with Register No. 508794 of March 2014; Higher Secondary Examination Certificate No. HSE 2/2017/470879 with Register No. 4503999 of June 2017, issued from Board of Higher Secondary Examination, Government of Kerala; Higher Secondary Examination Migration Certificate No. HSE/MGR/340321/17, dated 10-7-2017, issued from Board of Higher Secondary Examination, Government of Kerala; Birth Certificate with Registration No. 4078/98, date of Registration 1-12-1998, issued from Karunagappally Municipality; Aadhaar No. xxxxxxxxxxxxxxxx, issued from Unique Identification Authority of India; Ration Card No. 1210042843 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Karunagappally, have changed my name as Aalia Ilham and will sign accordingly.

This change will come into effect in all records related to me.

Kallelibhagom,  
29-12-2017.

ANEETHA ASHARAF

## NOTIFICATION

I, Nayana. V, Poovannam Vila House, Pathirickal P. O., Pathanapuram Taluk, Kollam District, Pin-689 695, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Ezhava in my S. S. L. C. No. P 486375 with Register No. 498383 of March 2014, is corrected as Islam, Muslim vide Certificate No. CI-1824/17/K Dis., dated 16-11-2017 issued by the Tahsildar, Pathanapuram Taluk.

This correction will come into effect in all records related to me.

Pathirickal,  
5-1-2018.

NAYANA. V

## NOTIFICATION

I, Reshma. V, Poovannam Vila House, Pathirickal P. O., Pathanapuram Taluk, Kollam District, Pin-689 695, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Ezhava in my S. S. L. C. No. M 206057 with Register No. 503318 of March 2012, is corrected as Islam, Muslim vide Certificate No. CI-1825/17/K Dis., dated 16-11-2017 issued by the Tahsildar, Pathanapuram Taluk.

This correction will come into effect in all records related to me.

Pathirickal,  
3-1-2018.

RESHMA. V

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Salimon M. S., Mattathil, Puthanangady, Varanam P. O., Alappuzha District, Pin-688 555, holder of SSLC No. A252983 with Register No. 284408 of March 2000, Aadhaar Card with No. xxxxxxxxxxxxxxx issued from Unique Identification Authority of India, in the Birth Certificate of my son Mahadevan (Registration No. 13799/2012 date of Registration 28-12-2012 issued from Kochi Municipal Corporation) in the Marriage Certificate with Registration No. 115/09CM date of Registration 4-7-2009 issued from Mararikulam North Grama Panchayat, PAN Card with No. FCPPS0513G issued from Income Tax Department, Driving Licence No. 32/3997/2003 dated 31-3-2017 issued from Assistant Licencing Authority, Cherthala, also known as Salimon in the Election Identity Card No. GJY 2123560 dated 28-5-2002 issued by the Electoral Registration Officer, Mararikulam LA Constituency in the Ration Card No. 1417078732 (Sl. No. 5) dated 27-2-2010 issued from Taluk Supply Office, Cherthala, and as Salimon Mattathil Sudhakaran in the Passport No. M4308506 issued on 15-12-2014 from Regional Passport Office, Cochin is one and the same person. Hereafter I have changed my name as Vinayakan M. S. and will sign accordingly.

This change will come into effect in all records related to me.

Cherthala,  
29-11-2017.

SALIMON M. S.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chinchu Mohan. M, Nikarthil, S. N. Puram P. O., Cherthala, Alappuzha Dist., Pin-688 539, holder of S.S.L.C. C. No. 492340 with Register No. 685812 of March 2002, Higher Secondary Examination (Class XII) Certificate No. HSE 0088433 with Register No. 1089108 of March 2004 issued from Board of Higher Secondary Examination, Govt. of Kerala, Marriage Certificate with Registration No. 6/2013 date of Registration 18-1-2013 issued from Mararikulam North Grama Panchayat, and also known as Chinchu Mohan in the Aadhaar Card No. xxxxxxxxxxxxxxx issued from Unique Identification Authority of India, in Election Identity Card No. GJY 2637551, dated 14-2-2006 issued by the Electoral Registration Officer, Mararikulam LA Constituency, in Driving Licence No. 32/719/2017 issued by the Asst. Licencing Authority, Cherthala in Ration Card No. 1417067827, dated 15-3-2017 issued from Taluk Supply Office, Cherthala, in the Birth Certificate of my daughter Nakshathra Rejith (Registration No. 631/2013, date of Registration 18-6-2013 issued from Thanneermukkom Grama Panchayat) is one and the same person. Hereafter I have changed my name as Smrithi Mohan and will sign accordingly.

This change will come into effect in all records related to me.

S. N. Puram,  
19-12-2017.

CHINCHU MOHAN. M

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chacko. P. V., Pazhayamadom, Changankary P. O., Edathua, Alappuzha District, Pin-689 573, holder of Extract of School Admission Register with Admission No. 12720, date of Admission 18-5-1972 issued from St. Aloysius High School for Boys, Edathua, also known as James Varghese in the Aadhaar Card with No. xxxxxxxxxxxxxxx issued from Unique Identification Authority of India, in the Ration Card No. 1419033576 (Sl. No. 5), dated 15-3-2017, issued from Taluk Supply Office, Kuttanad, in the Birth Certificate of my daughter Jemcy James (Registration No. 989/87, date of Registration 27-5-1987) issued from Pallippad Grama Panchayat, in the SSLC of my daughters Jeslin James (No. E 002613, with Register No. 461823 of March 2005) and Jemcy James (No. 387319 with Register No. 257070 of March 2002), also as James Varghese in the Birth Certificate of my daughter Jerin James (Registration No. 8/1992, date of Registration 1-1-1992 issued from Changanassery Municipality) in the SSLC of my daughter Jerin James (No. G 443580 with Register No. 215808 of March 2007) also as James in the Election Identity Card No. KL/15/102/198123, dated 25-5-1998 issued by the Electoral Registration Officer, Kuttanad LA Constituency, and as James Kutty in the Birth Certificate of my daughter Jeslin James (Registration No. 2280/1989, date of Registration 20-11-1989 issued from Changanassery Municipality), is one and the same person. Hereafter I will be known by the name James Varghese only.

This change will come into effect in all records related to me.

Edathua,  
18-12-2017.

CHACKO. P. V.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kuruvila James, Valiyaparambil Alby Villa, Bharanikavu, South P. O., Mavelikkara Taluk, Alappuzha District, Pin-690 503, holder of Indian Certificate of Secondary Education Pass Certificate No. TZ 70032766 with Index No. T/1497/040 of March 2011, issued from Council for the Indian School Certificate Examinations, New Delhi; All India Senior School Certificate Examination, 2013 Certificate S. No. SSCE/2013/0591550 with Roll No. 4629535 of March 2013, issued from Central Board of Secondary Education, Delhi; Aadhaar No. xxxxxxxxxxxxxxxx, issued from Unique Identification Authority of India; Electoral Identity Card No. ZJX0516039, dated 6-8-2017, issued by the Electoral Registration Officer, Kayamkulam Assembly Constituency; Ration Card No. 1421003066 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Mavelikkara; Passport No. P9137892, dated 17-4-2017, issued from Regional Passport Office, Cochin; Driving Licence No. 31/2384/2013, dated 3-5-2013, issued by the Asst. LA, Mavelikkara, have changed my name as Alby Kuruvila James.

This change will come into effect in all records related to me.

Bharanikavu,  
20-10-2017.

KURUVILA JAMES

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, John. S, Kuttiparambil Kizhakkethil, Aranoottimangalam P. O., Mavelikkara Taluk, Alappuzha District, Pin-690 110, holder of Extract of School Admission Register with Admission No. 3075, dated 13-9-2017, issued from U. P. S. Aranoottimangalam, also known as John in the Aadhaar No. xxxxxxxxxxxxxxxx, issued from Unique Identification Authority of India, and known as John (Aniyan) in the Ration Card No. 1421022549 (Sl. No. 1), dated 24-12-2008, issued by the Taluk Supply Officer, Mavelikara, is one and the same person. I have embraced Hinduism from Christian, Pulaya Community as per Suddhi Certificate No. 27644/017, dated 27-10-2017, issued from Aryasamaj, Thiruvananthapuram, with a new name Aniyan. Hereafter I will be a member of Hindu, Pulaya Community and will be known by the name Aniyan and will sign accordingly.

This change will come into effect in all records related to me.

Aranoottimangalam,  
27-10-2017.

JOHN. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rose Mary George, Kolady House, Chempilavu P. O., Pala, Kottayam-686 584, holder of SSLC Book No. D 390684, Register No. 390090 of March 1983, PAN Card No. ARCPG5930C, issued by the Income Tax Department, Govt. of India, in the All India Secondary School Examination (Session 2011-13), Certificate S No. SSE/2013 0841901 with Roll No. 4167245, Registration No. M113/07367/0030 of May 2013, issued from Central Board of Secondary Education Delhi, in the All India Senior School Certificate Examination 2015, Certificate S. No. SSCE/2015/560475 with Roll No. 4813242 of May 2015, issued from Central Board of Secondary Education, Delhi of my son Manuel Mathews and as Rose Mary in the Marriage Certificate with Register No. 10/92, dated 3-10-2016, issued from Mar Sleeva Forane Church, Cherpunkal and as Suby in the Election Identity Card No. AUM0739227, dated 9-1-2016, issued by the Electoral Registration Officer, Kaduthuruthy Constituency and as Suby Mathews in the Aadhaar Card No. xxxxxxxxxxxxxxxx, issued by the Unique Identification Authority of India, Passport No. P 4121919, dated 27-10-2016, issued by Regional Passport Officer, Cochin in the Passport No. P 4121629, dated 27-10-2016, issued by Regional Passport Officer, Cochin of my daughter Rita Mathews and also known as Subi Mathews in the Birth Certificate with Registration No. 112/1993, date of Registration 2-7-1993, issued by Registrar of Birth and Death & Secretary, Thakazhi Grama Panchayat, in the All India Secondary School Examination 2009, Certificate S No. SSE/2009/0384640 with Roll No. 4139117 of May 2009, issued from Central Board of Secondary Education Delhi, in the All India Senior School Certificate Examination 2011, Certificate S. No. SSCE/2011/342479 with Roll No. 4621897 of May 2011, issued from Central Board of Secondary Education, Delhi of my daughter Rita Mathews and in the Birth Certificate with Registration No. 157/1997, date of Registration 21-6-1997, issued by Registrar of Birth and Death & Secretary Thakazhi Grama Panchayat of my son Manuel Mathews in the Rationcard No. 1527095961 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Meenachil is one and the same person. Hereafter I will be known by the name Suby Mathews consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Chempilavu,  
11-10-2017.

ROSE MARY GEORGE



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aleyamma K. L., Padikunnel House, Mattakkara P. O., Kottayam-686 564, holder of SSLC Book No. A 129800, Register No. 136983 of March 1971, and in the Pension Pay Order No. 735440900493 of Ministry of External Affairs Letter No. PrCCA/MEA/Pen/P-256/15-16/612 dated 20-5-2016 of my Husband P P Chackochan, and as Ponnamma Chackochan in the Pension Pay Order No. Navy/S/C/3075/83 dated 6th December 1983, of my Husband P P Chackochan, and as Aleyamma in the Ration Card No. 1523022270 (Sl. No.1) dated 15-3-2017 issued by the Taluk Supply Officer, Kottayam, in the Election Identity Card No. KL/13/092/381451, dated 8-5-1998 issued by the Electoral Registration Officer, Puthuppally LA Constituency, in the Aadhaar Card No. 5934 2310 6864, issued by Unique Identification Authority of India, in the Marriage Certificate dated 5-10-2011, issued from St. George's Church, Mattakkara P. O., Kottayam and as Aleyamma Chackochan in the Passport No. J 8108528, issued on 19-10-2011 by the Regional Passport Officer, Cochin is one and the same person. Hereafter I will be known by the name Aleyamma Chackochan consequent on my marriage.

This change will come into effect in all records related to me.

Mattakkara,  
23-11-2017.

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ALEYAMMA K. L.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Krishnakumar. S, Vettapurayidathil House, Idamattom P. O., Kottayam District, Pin-686 578, have changed the name of my minor son Harikrishnan. V. K, holder of Birth Certificate with Registration No. 534/07 date of Registration 5-2-2007 issued from Arpookara Grama Panchayath, Kottayam, Extract of School Admission Register with Admission No. 2071 date of Admission 2-5-2013 issued from Sanjos Public School, Choondachery, Aadhaar Card No. xxxxxxxxxxxxxxxx issued by Unique Identification Authority of India, Ration Card No. 1527106438 (Sl. No. 3) dated 30-7-2013 issued by Taluk Supply Officer, Meenachil, as Harikrishnan. K.

This change will come into effect in all records related to him.

Idamattom,  
15-12-2017.

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KRISHNAKUMAR. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Marykutty M.V, Kattoor House, Nedumkunnam P. O., Changanacherry, Kottayam-686 542, holder of SSLC Book No. E 025984, Register No. 461910 of March 1985, Marriage Certificate dated 14-12-2017, issued from

St. John The Baptist Forane Church, Nedumkunnam P. O. and as Merin Mathew in the Driving Licence [No. 33/1433/2009, dated 26-5-2009, issued by Asst. LA, Changanacherry, in the Election Identity Card No. HZQ 1155720, dated 2-4-2002, issued by Electoral Registration Officer, Vazhoor LA Constituency, Aadhaar Card No. xxxxxxxxxxxxxxxx, issued by Unique Identification Authority of India, Ration Card No. 1524054257 (Sl. No. 5), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry, in the SSLC No. N 504216, Register No. 238860 of March 2013 of my daughter Anniemol Mathew and as Marykutty Varghese in the Birth Certificate with Registration No. 202/1998, date of Registration 12-5-1998, issued from Vazhappally Grama Panchayat of my daughter Anniemol Mathew and also known as Marykutty Mathew in the SSLC No. S 489194, Register No. 217603 of March 2017 and in the Birth Certificate with Registration No. 678/2001, date of Registration 22-10-2001, issued from Vazhappally Grama Panchayat of my daughter Binimol Mathew is one and the same person. Hereafter I will be known by the name Merin Mathew only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Changanacherry,  
18-12-2017.

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MARYKUTTY M. V

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Achukutty E. C, Maliyattukunnel House, Kurichy P. O., Kottayam-686 532, holder of Extract of Admission Register with Admission No. 2618, date of Admission 20-5-1969, issued by Teacher in charge, St. M.M.G.H. School, Kurichy and as Kunjamma in the Birth Certificate with Registration No. 25/82, date of Registration 29-1-1982, issued by Secretary, Registrar of Birth & Death, Kurichy Grama Panchayat of my son Liju, Employee's State Insurance Corporation Identity Card INS No. 564291, issued from Employees State Insurance Corporation, Kottayam and as Kunjamma (Achukutty) in the Marriage Certificate dated 15-12-2017, issued from Mar Ignatious Knanaya Church, Kurichy and as Kunjamma Joseph in the Aadhaar Card No. xxxxxxxxxxxxxxxx, issued by Unique Identification Authority of India, Ration Card No. 1524030968 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry and also known as Kunjamma Punnoose in the PAN Card No. CMPPP0356K, issued from Income Tax Department, Govt. of India, Passport No. L 9539177, dated 20-5-2014, issued from Regional Passport Office, Kochi is one and the same person. Hereafter I will be known by the name Kunjamma Punnoose only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Kurichy.

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ACHUKUTTY E. C

## NOTIFICATION

It is hereby notified for the information of the all authorities concerned and the public that I, Mini Menon M., Aathira, Vadakkenada, Vaikom, Pin-686 141, holder of SSLC Book No. D 500412 with Register No.159522 of March 1983, Aadhaar Card No. xxxxxxxxxxxxxxxx issued from Unique Identification Authority of India, Degree of Bachelor of Arts Certificate Register No. 180176 of April 1988, in the Marriage Certificate No. 98, of NSS Karayogam No. 1880 Vaikom issued on 20-12-2017, also known as Mini in the Electoral Identity Card No. KLZ1338300 dated 27-3-2001 issued by the Electoral Registration Officer, Vaikom LA Constituency, known as Mini Suresh in the PAN Card No. GDDPS8206Q issued from Income Tax Department, Govt. of India, in the Ration Card No. 1525002310 dated 24-12-2008 issued by Taluk Supply Officer, Vaikom, known as Mini Menon Suresh in the Passport No. L6075908 date, of issue 6-12-2013 issued by Regional Passport Officer, Cochin is one and same person. Hereafter I will be known by the name Mini Menon Suresh only.

This change will come into effect in all records related to me.

Vaikom,  
2-1-2018.

MINI MENON M.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thresiakutty Varghese, 'Prathibha', Karottakuttu, Kaduthuruthy P. O., Kaduthuruthy, Kottayam District, Pin-686 604, holder of S. S. L. C. Book No. 370635 with Register No. 127520 of March 1966; General Nursing in Medical and Surgical Nurse Certificate with Registration No. 2317 Part I-A, dated 24-11-1969, issued from Rajasthan Nursing Council, Jaipur, Midwife Certificate with Registration No. 985 Part-II A, dated 8-7-1970, issued from Rajasthan Nursing Council, Jaipur; Birth Certificate with Registration No. 1512/49, date of Registration 7-10-1949, issued from Paipad Panchayat, also known as Thresiakutty in the Marriage Certificate dated 4-11-1983, issued from St. Mary's Church, Kaduthuruthy, known as Thressiakutty Mathew in the Driving Licence No. 36/10942/1999, dated 7-5-2014, issued by the ALA, Vaikom, known as Thresa Mathew in the Permanent Account No. AKRPT6711C, issued from Income Tax Department, Government of India, known as Thresa Mathews in the Aadhaar No. xxxxxxxxxxxxxxxx, issued from Unique Identification Authority of India; Overseas Citizen of India Certificate of Registration with Certificate No. A 278006, dated 8-7-2008, issued from Government of India; United State of America Passport No. 494255463, issued on 26-3-2012 by the Department of State, United State of America, known as Treasa Mathews in the Ration Card No. 1525037565 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Vaikom and known as Treasa in the Electoral Identity Card No. GGL1410398, dated 11-5-2002, issued by the Electoral Registration Officer, Kaduthuruthy LA Constituency, is one and the same person. Hereafter I will be known by the name Thresa Mathews only consequent on my marriage.

This change will come into effect in all records related to me.

Kaduthuruthy,  
19-12-2017.

THRESIAKUTTY VARGHESE

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mariamma Jacob K, Panthiruvellil, Chirakkadavu P. O., Kanjirappally, Kottayam-686 520, holder of SSLC Book No. D 144965 with Register No. 272834 of March 1991, as Mariamma Jacob in the Pre Degree Certificate Register No. 22451 of April 1993, issued from M. G. University, Kottayam as Mariamma Jacob K in the B.Com Degree Certificate Register No. 56525 of April 1996 issued from M.G. University, Kottayam, MBA (Marketing) Degree Certificate Register No. 08NMM5438 of May 2010 issued from Bharathiar University, Coimbatore, M.Com Certificate Register No. 10MCO1604 of May 2012 issued from Bharathiar University, Coimbatore, as Mariamma Jacob K in the MMM Certificate Enrolment No. 96MM1415 of January 1999 issued from Pondicherry University, as Mariamma Jacob K in the Master of Arts (Public Administration) Provisional Certificate and Consolidated Mark Sheet, dated 25-9-2017, Identity Card, Enrolment No. MPA150720752 issued from Indira Gandhi National Open University, New Delhi and also known as Mariamma Alex in the Aadhaar Card No. xxxxxxxxxxxxxxxx, issued by Unique Identification Authority of India, as Mariamma in the Election Identity Card No. UAH0519843 dated 24-6-2015 issued by Electoral Registration Officer, Kanjirappally LA Constituency, as Mariamma Alex in the Ration Card No. 1526047674 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Kanjirappally, Marriage Certificate dated 7-10-2017 issued from St. Ephrem's Church, Thamarakunnu, Chirakkadavu, in the Birth Certificate with Registration No. 490/2000, date of Registration 31-3-2000 issued by Registrar of Births & Deaths, Kanjirappally Grama Panchayat and in the SSLC No. R228038 with Register No. 543808 of March 2016 of my daughter Elza Alex, in the Birth Certificate Registration No. 373/02, date of Registration 25-3-2002, issued by Registrar of Births & Deaths, Kanjirappally Grama Panchayat and in the Extract of School Admission Register with Admission No. 2865, date of Admission 7-7-2016 issued from Jawahar Navodaya Vidyalaya, Kottayam of my daughter Christina Sally Alex and in the Birth Certificate with Registration No. 1703/03, date of Registration 31-12-2003 issued by Registrar of Births & Deaths, Kanjirappally Grama Panchayat and in the Extract of School Admission Register with Admission No. 6738, date of Admission 20-5-2010 issued from St. Antony's Public School, Anakkal of my son Jacob Alex is one and same person. Hereafter I will be known by the name Mariamma Alex only consequent on my marriage and I will sign accordingly.

This change will come into effect in all records related to me.

Chirakkadavu,  
4-12-2017.

MARIAMMA JACOB K

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Elsy Joseph, Kollappally House, Palampra P. O., Kanjirappally, Kottayam, Pin-686 518, holder of SSLC Book No. A 065036, Register No. 30302 of March 1979, in the Certificate dated 4-10-2017, issued by Medical Superintendent, Santhinikethan Hospital, Ponkunnam and as Elsy in the Ration Card No. 1526011184 (Sl. No. 2), issued by Taluk Supply Officer, Kanjirappally, Election Identity Card No. KL/12/087/216107, dated 19-6-1998, issued by Electoral Registration Officer, Kanjirappally LA Constituency and as Jayakumari in the Birth Certificate with Registration No. 983/1989, date of Registration 22-5-1989, issued by Secretary & Registrar of Births & Deaths, Chirakkadavu Grama Panchayat of my son Maheshkumar M. G and as Jaya Gopinathan in the SSLC B No. 291260, Register No. 223407 of March 2002 of my son Manesh Kumar M.G, in the SSLC C No. 030892, Register No. 128781 of March 2004 of my son Mahesh Kumar M.G and also known as Jayakumary in the Marriage Certificate dated 12-5-1985, issued from Kerala Hindu Cheramar Sangham, Kaviyoor, Thiruvalla is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27590/017, dated 27-9-2017, issued from Aryasamaj, Trivandrum with the new name Jayakumari Gopinathan. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Jayakumari Gopinathan consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Palampra,  
15-12-2017.

ELSY JOSEPH

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, M. Dominic Joseph, Manniparambil House, Palampra P. O., Kanjirappally, Kottayam, Pin-686 518, holder of Indian Certificate of Secondary Examinations 1974 Statement of Marks with Index No. T/091/032 issued by Secretary Council for the Indian School Certificate Examinations New Delhi, in the Driving License No. 34/234/1978 dated 4-3-2017 issued by Asst. LA Kanjirappally, as Dominic Joseph. M., in the Board of Pre-University Education Certificate with Register No. 544166 of 1977 issued by Secretary Board of Pre-University Education Karnataka State, and also known as Dominic Joseph in the Aadhaar Card No. xxxxxxxxxxxxxxx issued from Unique Identification Authority of India, is one and the same person. Hereafter I have changed my name as Josch Joseph and will sign accordingly.

This change will come into effect in all records related to me.

Kanjirappally,  
28-12-2017.

M. DOMINIC JOSEPH

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manoj. D, 6th Acre, Alackal, K. Chappath P. O., Idukki Taluk, Idukki District, Pin-685 506, holder of S. S. L. C. Book No. C 473300 with Register No. 8044 of March 1993, have embraced Hinduism from Christian, Cheramar Community as per Religion Conversion Certificate No. 663, dated 31-8-2017, issued from Sreeramadasa Mission Universal Society, Sreeneelakandapuram, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

K. Chappath,  
22-12-2017.

MANOJ. D

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Benny Sebastian, Alackal, Arecre, K. Chappath P. O., Idukki Taluk, Idukki District, Pin-685 506, holder of Extract of School Admission Register with Admission No. 6311, date of Admission 27-5-1985, issued from St. Mary's U.P.S. Marykulam, also known as Benny in the Aadhaar No. xxxxxxxxxxxxxxx, issued from Unique Identification Authority of India; Ration Card No. 1674035625 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Idukki; Electoral Identity Card No. KL/14/085/645350, dated 10-12-1998, issued by the Electoral Registration Officer, Udumbanchola Constituency, is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Religion Conversion Certificate No. 665, dated 31-8-2017, issued by the Sreeramadasa Mission Universal Society, Sreeneelakandapuram, Thiruvananthapuram, with the name Benny. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Benny only.

This change will come into effect in all records related to me.

K. Chappath,  
22-12-2017.

BENNY SEBASTIAN

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Biju. D, 6th Acre, Alackal, K. Chappath P. O., Idukki Taluk, Idukki District, Pin-685 506, holder of S. S. L. C. Book No. C 473266 with Register No. 8010 of March 1993, have embraced Hinduism from Christian, Cheramar Community as per Religion Conversion Certificate No. 664, dated 31-8-2017 issued from Sreeramadasa Mission Universal Society, Sreeneelakandapuram, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

K. Chappath,  
22-12-2017.

BIJU. D



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Reshma Joseph, Palliparambil House, 58/792, Thevara P. O., Konthuruthy, Ernakulam-682 013, holder of S.S.L.C. No. I-437103 with Register No. 267497 of March 2009, Higher Secondary Examination Certificate No. HSE 754830 with Register Number 7149834, of March 2011 issued from the Board of Higher Secondary Examination, Kerala, B.A Degree Certificate Sl. No. AA 41651 with Register No. 11110978, of March 2014 issued from Mahatma Gandhi University, Kottayam, M.A. Degree Certificate No. 0695774 with Register No. THAODSY088, of April 2016 issued from Calicut University, Employment Exchange Identity Card with Registration No. 09/1341, date of Registration 10-6-2009 issued by Employment Officer, Ernakulam, Election Identity Card No. NWK0573568 dated 9-1-2016 issued by the Electoral Registration Officer, Ernakulam, Driving Licence No. 43/6086/2012, dated 26-9-2013 issued by the Assistant LA, Ernakulam, PAN Card with Permanent Account No. BNXPJ9683F issued from Income Tax Department, Government of India, Passport No. P1158145 date of issue 19-5-2016 issued by Regional Passport Officer, Cochin, Aadhaar Card No. xxxxxxxxxxxxxxx issued from Unique Identification Authority of India, Birth Certificate with Registration No. 1069 date of Registration 5-4-1994, issued by Health Supervisor Corporation of Cochin, also known as Reshma in the Ration Card No. 1732070463 dated 15-3-2017 issued by the C.R.O., Ernakulam, is one and the same person. Hereafter I have changed my name as Leigh Anns Joseph and will sign accordingly.

This change will come into effect in all records related to me.

Thevara  
25-11-2017.

RESHMA JOSEPH

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Varsha Pramod. P, Crystal 1/990, Fosse Road, Fort Kochi P. O., Ernakulam District, Pin-682 001, holder of SSLC No. H424352 with Register No. 370989 of March 2008, The Intermediate (Integrated Professional Competence) Examination Certificate with Registration No. SRO0313592 and Roll No. 254200 of May 2013 issued by Additional Secretary (Examinations), The Institute of Chartered Accountants of India, known as P. Varsha Pramod in the All India Senior School Certificate Examination 2010 S. No. SSCE/2010/270859 with Roll No. 4611682 issued from Central Board of Secondary Education Delhi, in the

Degree of Bachelor of Commerce Certificate Sl. No. AA 114005 with Register No. SCAA 10191666 of April 2013 issued by Vice Chancellor, Mahatma Gandhi University, Kottayam, in the M. Com Degree Provisional Certificate Sl. No. 422010 dated 26-10-2017 issued from Mahatma Gandhi University, Kottayam, in the Birth Certificate with Registration No. 1032 date of Registration 7-8-1992 issued by Health Officer, Registrar of Births & Deaths Corporation of Calicut, in the Aadhaar Card No. xxxxxxxxxx, xxxx issued from Unique Identification Authority of India, known as Varsha Pramod in the Driving Licence No. 43/5493/2011 dated 15-10-2011 issued by the Assistant LA, Mattancherry, in the Election Identity Card No. YBC0305946 dated 22-10-2015 issued by Electoral Registration Officer, Kochi Assembly Constituency and in the Ration Card No. 1733020416 dated 15-3-2017 issued by City Rationing Officer, Kochi is one and the same person. Hereafter I will be known by the name P. Varsha Pramod only.

This change will come into effect in all records related to me.

Fort Kochi,  
15-12-2017.

VARSHA PRAMOD. P.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Yohannan K.V., 526, Kuzhivelipurath House, Thengode P. O., Ernakulam District, Kakkanad, Pin-682 030, holder of Extract of Admission Register with Admission No. 1455 date of Admission 22-5-1967 issued from Thrikkakara U. P. School, Vadacode, Driving Licence No. 7/2634/1973 dated 30-6-2016, issued by Asst. LA Ernakulam, also known as John in the Electoral Identity Card No. KL/11/075/237344 dated 27-4-1997 issued by the Electoral Registration Officer, Thripunithura LA Constituency, known as K.V. Johny in the Aadhaar Card No. xxxxxxxxxxxxxxx issued from Unique Identification Authority of India, known as Johny (Sl. No. 4) in the Ration Card No. 1734018989 dated 15-3-2017 issued by Taluk Supply Officer, Kanayannur, and as K. V. Yohannan in the Refresher Course for Drivers Certificate No. 106/7B dated 6-4-1978, issued by District Collector, Ernakulam and Deputy Transport Commissioner, Central Zone, Ernakulam is one and same person. Hereafter I will be known by the name K. V. Johny only.

This change will come into effect in all the records related to me.

Thengode,  
25-11-2017.

YOHANNAN K. V.



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Asma Beegum P. A, Njattumparambil Villa No. 6, Good Earth Habitat, Kattithara Road, Maradu. P. O., Ernakulam District, Pin-682 304 holder of SSLC Book No. E038520 with Register No. 52932 of March 1984, and Driving License No. EMT/2007/02 date of issue 4-6-2002 issued from Sub R. T. Office, Mattanchery, also known as P. A. Asma Beegam in the Marriage agreement dated 9-2-1990, known as Suma Manoj in the Passport No. H5193445 date of issue 7-10-2009 issued by Regional Passport Officer, Cochin, in the Aadhaar Card No. xxxxxxxxxxxxxxxx issued from Unique Identification Authority of India, is one and the same person. Hereafter I will be known by the name Suma Manoj only consequent on my marriage.

This change will come into effect in all records related to me.

Maradu,  
20-12-2017.

ASMA BEEGUM. P. A

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Honey. C. B, Flat No. 6C Tranquil Residency, Civil Line Road, Chembumukku, Thrikkakara North, Ernakulam District, Pin-682 021, holder of SSLC Book No. A 078002 with Register No. 275627 of March 1988, Degree of Bachelor of Arts Certificate No. 930001136 with Register No. 1008423 of March 1993 issued by Vice Chancellor, University of Madras, Driving Licence No. TN10, 19940004263 (end No. TN09/DLR/0007113/2015, 22-5-2015) issued by RTO, Chennai West, K K Nagar, also known as C. B. Honey in the Higher Secondary Course Certificate No. A1657482 with Register No. 784376 of March 1990 issued by Secretary, Board of Higher Secondary Examination, Tamil Nadu, in the M.Com Degree Certificate with Register No. 1930560 of September 1996 issued by Vice Chancellor, University of Madras, in the Birth Certificate Registration No. 3243 date of Registration 30-5-1972 issued by Health Officer and Registrar of Births & Deaths, Corporation of Calicut, also known as Honey Krishnakumar Raj in the Aadhaar Card No. xxxx, xxxxxxxx issued from Unique Identification Authority of India, known as Honey Krishnakumar in the Passport No. P5022820 date of issue 2-12-2016 issued by Regional

Passport Officer, Cochin, known as Honey C Balakrishnan in the PAN Card No. ACRPH9427K issued from Income Tax Department Govt. of India, and as Chirukandoth Balakrishna Honey in the Marriage Certificate Sl. No. 215 of 1999 issued by Marriage Registrar, Kodambakkam, known as Honey in the Election Identity Card No. MLB2173789 dated 21-2-2008 issued by Electoral Registration Officer, Kozhikode-1 LA Constituency and in the Ration Card No. 2157056167 dated 24-12-2008 issued by City Rationing Officer North Kozhikode, is one and the same person. Hereafter I have changed my name as Yaami Raj consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Chembumukku,  
13-12-2017.

HONEY. C. B

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Soby. V. P, Valakadavil House, Chengamanad P. O, Ernakulam District, Pin-683 578, holder of SSLC Book No. E 207343 with Register No. 277246 of March 1992, Pre-Degree Examination Certificate Book No. 242 Sl. No. 97 with Register No. 53241 of April 1994 dated 8-6-1994 issued from Mahatma Gandhi University, Kottayam, Degree of Bachelor of Commerce Certificate Sl. No. 5600 with Register No. 20589 S'98 dated 11-9-2001 issued from Mahatma Gandhi University Kottayam, Diploma in Office Automation Certificate with Registration No. 13105 dated 22-5-1999 issued from Indira Gandhi Education Foundation Thiruvananthapuram, Tally Course Certificate dated 28-9-2001 issued from Depaul Computer Academy Angamaly, Aadhaar Card No. xxxxxxxxxxxxxxxx issued from Unique Identification Authority of India, also known as Soby in the Election Identity Card No. UZO0584920 dated 9-1-2016 issued by Electoral Registration Officer, Aluva Assembly Constituency, in the Ration Card No.1736084374 dated 15-3-2017 issued by Taluk Supply Officer, Aluva is one and the same person. Hereafter I have changed my name as Jaya. V. P and will sign accordingly.

This change will come into effect in all records related to me.

Chengamanad,  
14-12-2017.

SOBY. V. P

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Annamma P.M., Pookkalathupadavil House, Mulakkulam North P.O., Muvattupuzha, Ernakulam-686 664, holder of S.S.L.C. Book No. 1 - 297546 with Register No. 529675 of March 1996, Higher Secondary Examination Certificate Sl. No. B-I 985 with Register Number 3212 of March 1998 issued from the Board of Higher Secondary Examination, Kerala, Employment Exchange Identity Card with Registration No. W1915/02, date of Registration 21-6-2002 issued by Employment Officer, Muvattupuzha, Election Identity Card No. MZG1393255 dated 8-12-2014 issued by the Electoral Registration Officer, Piravom Assembly Constituency, Driving Licence No. 17/769/2013, dated 4-7-2014 issued by the Addl. LA, Muvattupuzha, PAN Card with Permanent Account No. DIOPM1182C issued from Income Tax Department, Government of India, Verification Certificate (One Time Registration) Certificate No. PCN: 150048498 dated 20-6-2015, issued by Section Officer, Kerala Public Service Commission, Ernakulam also known as Annamma in the Aadhaar Card No. xxxxxxxxxxxxxxxx issued from Unique Identification Authority of India, in the Ration Card No. 1740038330 dated 15-3-2017 issued by the Taluk Supply Officer, Muvattupuzha known as Jinimol (Annamma) in the Marriage Certificate Register Number 04/2008 dated 19-9-2012 issued from St. Francis Assisi Church, S. Amballoor, Ernakulam, Archdiocese of Ernakulam, Angamaly, is one and the same person. Hereafter I have changed my name as Jinimol P. M.

This change will come into effect in all records related to me.

Mulakkulam North,  
11-12-2017.

ANNAMMA P.M.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Baby Joseph, Pallamkandathimalayil, 41A, Periyappuram P. O., Elanji-686 667, Muvattupuzha, Ernakulam Dist., holder of S.S.L.C. Book No. I 297502 with Register No. 529631 of March 1996, Electoral Identity Card No. NYE0070706 dated 11-3-2009 issued by the Electoral Registration Officer, Piravom LA Constituency, Ration Card No. 1740083089 dated 21-1-2011 issued by Taluk Supply Officer, Muvattupuzha, have embraced Hinduism from Cheramar converted to Christian Community vide Sudhi Certificate Ref. No. 27594/017 dated 27-9-2017 issued from Aryasamaj, Trivandrum with a new name Binu P. J. Hereafter I will be a member of Hindu Cheramar Community and will be known by the name Binu P. J. only.

This change will come into effect in all records related to me.

Elanji,  
19-12-2017.

BABY JOSEPH

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Theyyamma Thomas, Chelamattathil House, 43, Elanji P. O., Muvattupuzha, Ernakulam District-686 665, holder of School Admission Extract with Admission No. 1434 date of Admission 18-5-1971 issued by Headmistress, St. Xavier's U.P.S., Kooru, Elanji, known as Theyya in the Electoral Identity Card No. KL/12/080/444231 dated 27-8-1997 issued by the Electoral Registration Officer, Muvattupuzha Constituency, and as Theyyamma in the Ration Card No. 1740063485 dated 15-3-2017 issued by Taluk Supply Officer, Muvattupuzha and in the Marriage Agreement dated 25-7-1990 is one and same person. I have embraced Hinduism from Cheramar converted to Christian Community vide Sudhi Certificate No. 27597/017 dated 27-9-2017 issued from Aryasamaj, Trivandrum with a new name Ammini Appu. Hereafter I will be a member of Hindu Cheramar Community and will be known by the name Ammini Appu only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Elanji,  
19-12-2017.

THEYYAMMA THOMAS

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Laise Mon K. A., Kizhakkayil House, Puthuppady P. O., Muvattupuzha, Ernakulam District, Pin-686 673, holder of SSLC Certificate No. C. No. 116215 with Register No. 316455 of March 2003, Higher Secondary Examination (Class XII) Certificate No. HSE 0121589 with Register No. 1646932 of March 2005 issued from Board of Higher Secondary Examination, Kerala, Degree of Bachelor of Technology Certificate Sl. No. 212 with Register No. 4089/May 2009, 64680/November 2009 issued by Vice Chancellor, Mahatma Gandhi University Kottayam, Degree of Master of Business Administration Certificate Sl. No. AA16262 with Register No. 121028 of April 2012 issued by Vice Chancellor, Mahatma Gandhi University, Kottayam, Driving Licence No. EM/2790/06 date of issue 15-9-2006 issued by the Motor Vehicle Inspector, Muvattupuzha, PAN Card No. AKSPL8631L issued from Income Tax Department, Government of India, known as Laise Mon in the Election Identity Card No. JHF1739135 dated 22-10-2015 issued by the Electoral Registration Officer, Kothamangalam LA Constituency, also known as Laise Mon in the Ration Card No. 1739007739 (Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer, Kothamangalam, known as Laise Mon Abdul Khadir in the Aadhaar Card No. xxxxxxxxxxxxxxxx issued from Unique Identification Authority of India and known as Laisemon Kizhakkayil Abdulkhadir in the Passport No. K5087458 date of issue 10-10-2012 issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I have changed my name as Laise Abdul Khadir.

This change will come into effect in all records related to me.

Muvattupuzha,  
22-12-2017.

LAISE MON K.A.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Regimon. M. A, 'Mavinchuvattil', Madakkathanam P. O., Muvattupuzha Taluk, Ernakulam District, Pin-686 670, holder of S. S. L. C. Book No. E 418841 with Register No. 469469 of March 1994; Aadhaar No. xxxxxxxxxxxxxx, issued from Unique Identification Authority of India; Driving Licence No. 38/587/1997, dated 20-3-2015, issued by the Asst. LA, Muvattupuzha; Birth Certificate with Registration No. 3950/2010, date of Registration 9-11-2010, issued from Thodupuzha Municipality, of my daughter Ishana Fathima, also known as Rejimon in the Electoral Identity Card No. MZG1075837, dated 24-8-2000, issued by the Electoral Registration Officer, Muvattupuzha LA Constituency; Ration Card No. 1740051065 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Muvattupuzha and known as Rejeev. M. A. in the Birth Certificate with Registration No. 51/2006, date of Registration 7-2-2006, issued from Kizhakkambalam Grama Panchayat, of my son Adhil. M. R, is one and the same person, Hereafter I have changed my name as Rejeeb. M. A and will sign accordingly.

This change will come into effect in all records related to me.

Madakkathanam,  
29-12-2017.

REGIMON. M. A

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Cherin Roy, Chengamanattu House, Bhoothathankettu P. O., Chelad, Kothamangalam, Ernakulam Dist., Pin-686 681, holder of S.S.L.C. No. I-463300 with Register No. 231071 of March 2009, Electoral Identity Card No. WYU0300285 dated 22-10-2015 issued by the Electoral Registration Officer, Kothamangalam Assembly Constituency, Driving Licence No. 5/6599/2012, dated 23-8-2012 issued by the Asst. LA, Kottayam, Aadhaar Card No. xxxxxxxxxxxxxx, issued from Unique Identification Authority of India, also known as Chery Roy in the Birth Certificate with Registration No. 688/93, date of Registration 13-7-1993 issued by Registrar of Births and Deaths, Kizhakkambalam Panchayath is one and the same person. Hereafter I will be known by the name Cherin Roy only and will sign accordingly.

This change will come into effect in all records related to me.

Bhoothathankettu,  
13-12-2017.

CHERIN ROY

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jinsamma George, Puthenkudy House, T. C. John Lane, Perumbavoor P. O., Kunnathunadu Taluk, Ernakulam District, Pin-683 542, holder of S. S. C. Book No. A-210000 with Register No. 168182 of March 1987, BA Degree Certificate with Register No. 82813/A'93, of April 1993 issued from Mahatma Gandhi University, Kottayam, Driving Licence No. 40/6257/2010 dated 9-9-2010 issued by the Asst. L A, Perumbavoor, Marriage Certificate Number 128/2009 with Registration Number 128/2009, date of Registration 27-8-2009 issued from Perumbavoor Municipality, LIC Policy Certificate with Policy No. 390547545 issued from Life Insurance Corporation of India, in the Birth Certificate with Registration No. 804, date of Registration 24-2-2003 issued from Corporation of Cochin of my minor daughter Treesa Mary Liyo, in the Birth Certificate with Registration No. 2861/2004, date of Registration 25-11-2004, issued from Muvattupuzha Municipality of my minor daughter Taniya Rose Liyo, also known as Jincy Liyo in the Aadhaar Card No. xxxxxxxxxxxxxx issued from Unique Identification Authority of India is one and the same person. Hereafter I will be known by the name Jincy Liyo only consequent on my marriage.

This change will come into effect in all records related to me.

Perumbavoor,  
11-12-2017.

JINSAMMA GEORGE

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Benny P. M., Polackal House, Pattimattom P. O., Near Mar Coorilose Memorial Higher Secondary School, Pattimattom, Ernakulam Dist., Pin-683 562, holder of S. S. L. C. Book No. D. 195944 with Register No. 195653 of March 1991, Aadhaar Card No. xxxxxxxxxxxxxx issued from the Unique Identification Authority of India, PAN Card with Permanent Account No. CZNPB5388Q issued from Income Tax Department, Government of India, also known as Benny in the Election Identity Card No. KL/12/078/501092 dated 5-6-1997 issued by the Electoral Registration Officer, Kunnathunadu Constituency, in the Ration Card No. 1738080179 dated 24-12-2008 issued by Taluk Supply Officer, Kunnathunadu, is one and the same person. I have embraced Islam Religion from Christian converted from Pulaya Community vide Discharge Certificate No. 6629 dated 20-9-2017 issued from the Therbiyathul Islam Sabha, Calicut, Kerala with a new name Sheheer. Hereafter I will be a member of Islam Religion and will be known by the name Sheheer only.

This change will come into effect in all records related to me.

Pattimattom,  
17-11-2017.

BENNY P. M



## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chalith. S. C, Srmbikkal House, Thaikkattussery P. O., Thrissur Taluk, Thrissur District, Pin-680 306, holder of S. S. L. C. Duplicate No. G 605064 with Register No. 328348 of March 2007, in the Driving Licence No. 45/4324/2013 dated 12-8-2013 issued by the Asst. LA, Irinjalakuda also known as Chalith S Chandran in the Secondary School Examination Marks Statement Serial No. <sup>ON</sup><sub>09</sub> 13560, AI:090045/013500 with Roll No. 09004583153 of October 2009 dated 25-3-2010 issued by the Director (Evaluation), National Institute of Open Schooling, Govt. of India, as Chalith Chandran in the Aadhaar Card No. xxxxxxxxxxxxxxxx issued by the Unique Identification Authority of India, in the Certificate of Registration with Registered Number: KL-08-BC-7577 issued by the Addl. RA, Thrissur and as Chalith in the PAN Card No. BLNPC8373D issued by the Income Tax Department, Government of India in the Election Identity Card No. XKE0215806 issued on 12-1-2011 by the Electoral Registration Officer, 66 Ollur LA Constituency, in the Ration Card No. 1841116536 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur is one and the same person. Hereafter I have changed my name as Sarath. S. C and will sign accordingly.

This change will come into effect in all records related to me.

Thaikkattussery,  
16-12-2017.

CHALITH. S. C

## NOTIFICATION

I, Anila Mukundan T., Thrippekulath House, Thumboor P. O., Thrissur District, Pin-680 662, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu Nair in my S S L C C No. 346694 with Register No. 250871 of March 2003, is corrected as Hindu Veluthedathu Nair vide Certificate No. C3-16435/17, dated 14-12-2017 issued by the Tahsildar, Mukundapuram Taluk.

This correction will come into effect in all records related to me.

Thumboor,  
19-12-2017.

ANILA MUKUNDAN T.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anabel Terence, Kunnamkudath House, Ancherichira, Anchery P. O., Kuriachira, Thrissur, Pin-680 006, holder of Secondary School Examination (Session:2013-2015) Grade Sheet cum Certificate of Performance S. No. SSE/2015-0921107 with Roll No. 4342939, with Registration No. M115/0541/0110 of March 2015 issued from Controller of Examinations, Central Board of Secondary Education, Delhi; in the All India Senior School Certificate Examination, 2017 with Certificate No. 0940274 with Roll No. 4825481 of March 2017, issued from Controller of

Examinations, Central Board of Secondary Education; in the Aadhaar No. xxxxxxxxxxxxxxxx, issued from Unique Identification Authority of India; In the Passport No. P4120716, issued on 26-10-2016 by Regional Passport Officer, Regional Passport Office, Cochin, and in the Birth Certificate with Registration No. 2065 date of Registration 30-10-1999 issued from Corporation of Cochin have changed my name as Armaan Terence and will sign accordingly.

This change will come into effect in all records related to me.

Ancherichira,  
21-12-2017.

ANABEL TERENCE

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Saheeda. T. I, Pothancheri House, Murikkingal P. O., Chalakkudy Taluk, Thrissur District, Pin-680 699, holder of Extract of School Admission Register with Admission No. 6394 date of Admission 27-5-1991 issued by the Headmaster, H.D.P. Samajam High School, Edathirinji, in the Driving Licence No. 64/1450/2015 dated 16-2-2015 issued by the Asst. LA, Chalakkudy, also known as Shahida T. I in the Aadhaar Card No. xxxxxxxxxxxxxxxx issued by the Unique Identification Authority of India, as Shahida in the Election Identity Card No. BSY1217876 issued on 2-1-2001 by the Electoral Registration Officer, Kodakara LA Constituency, in the Ration Card No. 1875078098 (at Serial No.1) issued on 15-3-2017 by the Taluk Supply Officer, Chalakkudy and as Sahitha in the Pass Book with Reg. No. 08-38611 date of Registration 30-12-2000 issued by the Manager, Kerala Building and Other Construction Workers Welfare Board, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Amina T I and will sign accordingly.

This change will come into effect in all records related to me.

Murikkingal,  
7-12-2017.

SAHEEDA. T. I

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Roshan, 'Lotus', House No. 08/83, Kinassery P. O., Palakkad Taluk, Palakkad District, Pin-678 701, (Name changed vide Kerala Gazette Notification Vol. XLVI, 2nd January 2001 Gazette No. 1, Part IV, Page No. 6, holder of T. H. S. L. C. Book No. C 12929 with Register No. 1902 of March 1991), Ration Card No. 1946028623, dated 15-3-2017, issued by the Taluk Supply Officer, Palakkad, have changed my name as N. Prithiv Roshan and will sign accordingly.

This change will come into effect in all records related to me.

Kinassery,  
14-8-2017.

ROSHAN



## NOTIFICATION

I, Shine Joseph. S, Shine Cottage, Kavilpad P. O., Palakkad Taluk, Palakkad-678 012 do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in my SSLC No. H419588 with Register No. 302904 of March 2008 as Christian, CSI is corrected as Christian-SIUC (Excluding Nadar) vide Certificate No. C1-2017/20553/9/500 K.Dis. dated 15-12-2017 issued by the Tahsildar, Taluk Office, Palakkad.

This correction will come into effect in all records related to me.

Kavilpad, \_\_\_\_\_ SHINE JOSEPH. S  
16-12-2017.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anjaly. A. S, Amritha Jyothi, Kongad P. O., Palakkad-678 631 holder of Secondary School Examination (Session: 2011-2013) Grade Sheet Cum Certificate of Performance S. No. SSE/2013/0811592 with Roll No. 4195101 dated 26-5-2013, in the All India Senior School Certificate Examination, 2015 Marks Statement S. No. SSCE/2015/541797 with Roll No. 4829136 dated 25-5-2015 both the above certificates issued from Central Board of Secondary Education, Delhi, in the Birth Certificate with Registration No. 1703/97, date of Registration 21-4-1997 issued by the Registrar of Births and Deaths, Ottapalam Municipality, in the Aadhaar Card No. xxxxxxxxxxxxxx dated 21-12-2012 issued from UIDAI, Govt. of India, in the Marriage Certificate with Registration No. 1412/2017 date of Registration 6-12-2017 issued from Registrar of Birth, Death and Marriage (Common), Palakkad Municipality, also known as Anjalya. S in the Election Identity Card No. AZV0688960 dated 6-8-2017 issued by the Electoral Registration Officer, Kongad LA Constituency is one and the same person. I have embraced Hinduism from Christian-Jacobites Community as per Suddhi Certificate No. 8225/2017 dated 4-11-2017 issued from Arya Samaj Mandir, 17/1573, Ram Mohan Road, P.O. Puthiyara, Calicut with the same name Anjaly. Hereafter, I will be a member of Hindu Religion and have changed my name as Anjaly Sreeranj consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Kongad, \_\_\_\_\_ ANJALY. A. S  
19-12-2017.

## NOTIFICATION

I, Samuel, Mandapathil House, Nedumparambu, Kodunthirappully P. O., Palakkad-678 004 do hereby notify for the information of all authorities concerned and the public that my minor son Stevin Samuel whose Community which is wrongly entered in his SSLC No. R 319147 with Register No. 431281 of March 2016 as

Christian, Latin Catholic is corrected as Parayan (SC) converted to Christianity vide Certificate No. C1-2017/19551/9/500(88) K.dis dated 8-12-2017 issued by the Tahsildar, Taluk Office, Palakkad.

This correction will come into effect in all records related to him.

Kodunthirappully, \_\_\_\_\_ SAMUEL  
19-12-2017.

## NOTIFICATION

I, Akshaya Kumar. V. R, Vadakkepurath (H), Vadakkumannam, Mannarkkad P. O., Mannarkkad Taluk, Palakkad-678 582, do hereby notify for the information of all authorities concerned and the public that, my Community which is wrongly entered in my SSLC No. L 315678 with Register No. 370087 of March 2011 as Hindu, Chetty is corrected as Hindu-Telugu Chetties vide Community Certificate No. C1-2017/11728/9/300 dated 8-12-2017 issued by the Tahsildar, Taluk Office, Mannarkkad.

This correction will come into effect in all records related to me.

Mannarkkad, \_\_\_\_\_ AKSHAYA KUMAR. V. R  
15-12-2017.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chami. M. P. (Manaliparambil), Manaliparambil House, Edathanattukara Post, Mannarkkad Taluk, Palakkad District, Pin-678 601, holder of S.S.L.C. Book No. E 217054, with Register No. 487578, of March 1984, also known as Chami. M. P. in the Driving Licence No. 10/2396/1996, dated 3-6-2016, issued by the Assistant Licensing Authority, Perinthalmanna, as Chami in the Electoral Identity Card No. KL/07/047/015811, dated 27-1-1999, issued by the Electoral Registration Officer, Mannarkkad Constituency, as M. P. Shyam Alias Chami in the Aadhaar No. xxxxxxxxxxxxxx, issued by the Unique Identification Authority of India and as Syam in the Ration Card No. 1949100931 (Sl. No. 5), dated 15-3-2017 issued by the Taluk Supply Officer, Mannarkkad, is one and the same person. Hereafter I have changed my name as Shyam. M. P.

This change will come into effect in all records related to me.

Edathanattukara, \_\_\_\_\_ CHAMI. M. P. (MANALIPARAMBIL)  
15-12-2017.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Suku Pilakatu Meethal, Pilakkattu Meethal (House), Kuruvangad P. O., Koyilandy Taluk, Kozhikode District, Pin-673 620, holder of Extract of School Admission Register with Admission No. 2715 date of Admission 24-5-1973 issued by the Headmaster, Kuruvangad Central U. P. School, Peruvattur, also known as Sukumaran in the Aadhaar Card No. xxxxxxxxxxxxxxxx issued from Unique Identification Authority of India, Government of India, in the Ration Card No. 2160010905 (Sl. No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Koyilandy, entered in the Birth Certificate of my son Akhil P M (Registration No. 564/1991 date of Registration 18-4-1991, issued by the Health Inspector Gr. I & Registrar of Births & Deaths, Koyilandy Municipality), and entered in the Birth Certificate of my daughter Ansi (Registration No. 10567 date of Registration 11-8-1995, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut), is one and the same person. Hereafter I will be known by the name Sukumaran only.

This change will come into effect in all records related to me.

Kuruvangad,  
19-12-2017.

SUKU PILAKATU MEETHAL

## NOTIFICATION

I, Varsha. M. P, Thiruvonam (House), Koodathumpoyil, Makkada P. O., Kozhikode Taluk, Kozhikode District, Pincode-673 611, do hereby notify for the information of all concerned authorities and public that my Community which is wrongly entered in the SSLC No. Q 036899 with Register No. 472310 of March 2015, as Hindu- Thiyya is corrected as Hindu-Kavuthiyya vide Certificate No. K1-36331/2017 dated 4-12-2017 issued by the Tahsildar, Taluk Office, Kozhikode.

This correction will come into effect in all records related to me.

Makkada  
19-12-2017.

VARSHA. M. P

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jasirul Arafath. P. A, Hubu Rasool Manzil House, Itham Parambu, Kallai P. O., Panniyankara, Kozhikode Taluk, Kozhikode District, Pin-673 003, holder of Duplicate SSLC B No. 712820 with Register No. 529444 of March 2001 in the Election Identity Card No. DSL 1129790 issued on 21-2-2014 by the Electoral Registration Officer, Kozhikode South LA Constituency, in the Aadhaar Card

No. xxxxxxxxxxxxxxxx issued from Unique Identification Authority of India, Government of India, in the Marriage Certificate No. 123658/2016 with Registration No. 2676/2017 date of Registration 20-9-2017 issued by the Health Officer & Registrar of Marriages (Common), Kozhikode Municipal Corporation, entered in the Birth Certificate of my minor daughter Aysha Fella P. A (Registration No. 19144/2014 date of Registration 17-6-2014, issued by the Sub Registrar of Birth & Death, Kozhikode Corporation) entered in the Birth Certificate of my minor son Ayan Ahmed P A (Registration No. 32062/2016 date of Registration 24-10-2016, issued by the Registrar of Births and Deaths, Kozhikode Corporation) and entered in the Birth Certificate of my minor son Ayad Ahmed P A (Registration No. 32061/2016 date of Registration 24-10-2016, issued by the Registrar of Births & Deaths, Kozhikode Corporation), also known as Jasirul Arafath P. A in the Driving Licence No. 5674/02D issued on 19-7-2002 by the Asst. Licencing Authority, Kozhikode, and known as Jasirul Arafath Puthiadath in the Passport No. R0385072 issued on 4-8-2017 by the Passport Officer, Passport Office, Kozhikode, and as Jasirul Arafath in the Birth Certificate with Registration No. 45 date of Registration 20-2-1984, issued by the Sub-Registrar of Births & Deaths, IX Circle, Corporation of Calicut, entered as Jasir Arafath P A in the Birth Certificate of my minor son Wajid Bilal. P. A (Registration No. 35106/2012 date of Registration 21-11-2012, issued by the Sub Registrar of Birth & Death, Kozhikode Corporation) is one and the same person. Hereafter I have changed my name as Yasir P A.

This change will come into effect in all records related to me.

Kallai,  
21-12-2017.

JASIRUL ARAFATH. P. A

## NOTIFICATION

I, Sumesh. T, Anoli Parambu House, Govindapuram P. O., Kozhikode Taluk, Kozhikode District. Pin code-673 016, do hereby notify for the information of all concerned authorities and public that my Community, which is wrongly entered in the extract of School Admission Register with Admission No. 12750 date of Admission 24-5-1988 issued by the Headmaster, Govt. High School, Azhchavattam, as Hindu-Thiyya is corrected as Hindu-Nair, vide Certificate No. K1-33271/2017 dated 8-11-2017 issued by the Tahsildar, Taluk Office, Kozhikode.

This correction will come into effect in all records related to me.

Govindapuram,  
21-12-2017.

SUMESH. T

## NOTIFICATION

I, Subheesh. T, Anoli Parambu House, Govindapuram P.O., Kozhikode Taluk, Kozhikode District, Pin code-673 016, do hereby notify for the information of all concerned authorities and public that my Community, which is wrongly entered in the SSLC Book No. G 017375 with Register No. 111433 of March 1994, as Hindu-Thiyya is corrected as Hindu-Nair, vide Certificate No. K1-7527/17/Kdis dated 30-6-2017 issued by the Tahsildar, Taluk Office, Kozhikode.

This correction will come into effect in all records related to me.

Govindapuram,  
21-9-2017.

SUBHEESH. T

## NOTIFICATION

I, Vasu P.R, Puthiyottil House, Maikave P.O., Thamarassery Taluk, Kozhikode District, Pin code-673 573, do hereby notify for the information of all concerned authorities and public that my Community, which is wrongly entered in the Extract of School Admission Register with Admission No. 1817 date of Admission 26-5-1962 issued by the Headmaster, St. Mary's High School, Koodathai as Hindu-Nair is corrected as Hindu-Thiyya, vide Certificate No. Kdis/18950/2017/CI dated 14-12-2017 issued by the Tahsildar, Taluk Office, Thamarassery.

This correction will come into effect in all records related to me.

Maikave,  
21-12-2017.

VASU P. R

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Davison T P, Thottiyil House, Chennalode Post, Vythiri Taluk, Wayanad District, Pin-673 122, holder of Extract of School Admission Register with Admission No. 334 date of Admission 23-5-1985 issued by the Headmistress, Nirmala High School, Thariode also known as T P David in the Extract of School Admission Register of my minor son Godson David, with Admission No. 9246 date of Admission 30-5-2015 issued by the Headmistress, Nirmala High School, Thariode, and known as T P Davis in the Birth Certificate of my minor son Godson with Registration No. 654/2003 date of Registration 16-8-2004 issued by the Registrar of Birth and Death, Kalpetta Municipality, as David in the Election Identity Card No. KL/04/029/084448 dated 15-2-1999 issued by the Electoral Registration Officer for Kalpetta Constituency, in the Birth Certificate of my minor daughter Angel Maria, with Registration No. 3560/2006 date of Registration 4-12-2006 issued by the Registrar of Birth and Death Mananthavady Grama Panchayath, in the Ration Card No. 2262008232 dated 15-3-2017 issued by the Taluk

Supply Officer, Vythiri, as David Thottiyil Paulose in the Passport No. G8843664 date of issue 18-6-2008 issued from Passport Office, Kozhikode, and as David T P in the Aadhaar Card No. xxxxxxxxxxxxxx issued from Unique Identification Authority of India is one and the same person. Hereafter I will be known by the name David T P only.

This change will come into effect in all records related to me.

Chennalode,  
19-12-2017.

DAVISON T P

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Fathima Rosy C K, Chenakkattil House, Meenangadi Post, Meenangadi, Sulthan Bathery Taluk, Wayanad District, Pin-673 591, holder of S. S. L. C. No. Q 067349 with Register No. 509274 of March 2015, in the Aadhaar Card No. xxxxxxxxxxxxxx issued from Unique Identification Authority of India, also known as Fathima Rosy in the Ration Card No. 2263016751 dated 15-3-2017 issued by the Taluk Supply Officer, Sulthan Bathery, and known as Fathima Rosi in the Birth Certificate with Registration Number 1241/99 date of Registration 20-12-1999 issued by the Secretary & Registrar of Births and Deaths, Meenangadi Grama Panchayat is one and the same person. Hereafter I have changed my name as Fathima Nehna.

This change will come into effect in all records related to me.

Meenangadi,  
20-12-2017.

FATHIMA ROSY. C. K

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Maris M.T, Karunya Matha Sneha Bhavan, Kaipanchery, Sulthan Bathery Post, Sulthan Bathery Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 592, holder of S. S. L. C. Book No. 263636 with Register No. 238469 of March 1977, in the Pre-Degree Examination Certificate No. 11053 with Register No. 47836 of April 1979 issued from University of Calicut, in the Bachelor of Arts Certificate dated 7-3-1986 issued from University of Calicut, in the Permanent Account No. AZOPT3218L issued from Income Tax Department Govt. of India, also known as Sr. Marys in the Ration Card No. 2263062383 dated 15-3-2017 issued by the Taluk Supply Officer, Sulthan Bathery, in the Aadhaar Card No. xxxxxxxxxxxxxx, issued from Unique Identification Authority of India is one and the same person. Hereafter I will be known by the name Sr. Marys only and will sign accordingly.

This change will come into effect in all records related to me.

Sulthan Bathery,  
18-12-2017.

MARIS M. T



## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Zafarulla Feirouz. P. M, Baby Cottage, Thana P. O., Kannur District, Pin-670 012, holder of S.S.L.C. Book No. 428924 with Register No. 11894 of September 1980, Aadhaar No. xxxxxxxxxxxxxxx issued from Unique Identification Authority of India, Election Identity Card No. UXK 0201434 dated 17-1-2011 issued by the Electoral Registration Officer, Kannur LA Constituency, also known as P. M. Zafrulla Ferouz in the Driving Licence No. 13/684/1982 dated 21-4-2016 issued by the Asst. LA, Kannur, as Ferouz Zafarulla Abdul Sathar in the Birth Certificate of my minor daughter Ziya Fathima with Registration No. 2630/2000, date of Registration 31-8-2000 issued by the Registrar of Birth and Death, Health Inspector Gr. I, Thalassery Municipality, Secondary School Examination (Session: 2014-16) Grade Sheet cum Certificate of Performance S. No. SSE/2016 1688821, Registration No. T 615/42298/0185 with Roll No. 4368789 dated 28-5-2016 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, of my minor daughter Ziya Fathima, is one and the same person. Hereafter I will be known by the name Ferouz Zafarulla Abdul Sathar only.

This change will come into effect in all records related to me.

Kannur,  
14-12-2017.

ZAFARULLA FEIROUZ. P. M

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kunhiramunni Seetha, Delight, Artillery Road, Kanathur, Kannur District, Pin-670 001, holder of Anglo-Indian Schools Examination Certificate with Register No. 105, Certificate No. 729, dated 31st May 1963, issued by the Inspector of Anglo Indian School, Madras, also known as Seetha Prabhakaran in the Aadhaar No. xxxxxxxxxxxxxxx, issued from Unique Identification Authority of India, as Seethaprabhakaran in the PAN Card No. DAUPS0177K issued from Income Tax Department, Govt. of India, Election Identity Card No. KL/02/010/135376 dated 7-9-1998 issued by the Electoral Registration Officer, Kannur Constituency, and as K. Sita, in the Marriage Certificate with Registration No. 28/67, date of Registration 14<sup>th</sup> November 1967 dated 3-12-2005 issued from Municipal Office, Kannur, and as Sita Prabhakaran in the Pension Payment Order No. C/1137/90 of my Husband Major Koathiath Nakudy Prabhakaran issued from Office of the C.D.A. (Pensions) Allahabad is one and the same person. Hereafter I will be known by the name Sita Prabhakaran only on consequent to my marriage.

This change will come into effect in all records related to me.

Kannur,  
6-12-2017.

KUNHIRAMUNNI SEETHA

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Aparna.K, Nadammal House, Temple Gate P. O., Thalassery Taluk, Kannur District, Pin-670 102, holder of S.S.L.C. No. L 464998 with Register No. 504935 of March 2011, Birth Certificate with Registration No. 2343/1995 date of Registration 6-7-1995 issued by the Registrar of Births & Deaths, Health Inspector Gr. I, Thalassery Municipality, Higher Secondary Examination Certificate No. HSE 2/2013/383770 with Register No. 9382225 dated 8-5-2013 issued by the Secretary, Board of Higher Secondary Examinations, Thiruvananthapuram, Aadhaar No. xxxxxxxxxxxxxxx issued from Unique Identification Authority of India, and as Aparna in the Ration Card No. 2367138670 (Sl. No. 5) dated 24-12-2008 issued by the Taluk Supply Officer, Thalassery is one and the same person. I have embraced Islam Religion from Hindu-Pulayan Community as per Discharge Certificate C. No. 506/16, dated 14-9-2016 issued by the Secretary, Maunathul Islam Association Ponnani with a new name Husna Fathima. Hereafter I will be a member of Islam-Religion.

This change will come into effect in all records related to me.

Thalasserry,  
16-12-2017.

APARNA. K

## NOTIFICATION

I, Praveena.K, Karadan (H), P.O. Kolachery, Taliparamba Taluk, Kannur District, Pin-670 601, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu-Nair in my S.S.L.C. C. No. 263037 with Register No. 137102 of March 2003 is corrected as Hindu-Maniyani, vide Certificate No. G2. 26069/2017/KDis. dated 30-11-2017 issued by the Tahsildar, Taliparamba Taluk.

This correction will come into effect in all records related to me.

Kolacherry,  
6-12-2017.

PRAVEENA. K

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sinimol. K. R, Pallath, Pullamvanam, Pulikurumba P. O., Naduvil, Kannur District, Pin-670 582, holder of 10th Standard Equivalency 'A' level Examination Certificate No. D 11166 with Register No. 218453 of August 2009, also known as Sini. P. K in the Birth Certificate with Registration No. 402/1978, date of Registration 6-10-1978 issued by the Registrar of Births and Deaths, Naduvil Grama Panchayat, in the Election Identity Card No. LKR 1259555, dated 22-10-2015 issued by the Electoral Registration Officer, Irikkur Assembly Constituency, Aadhaar No. xxxxxxxxxxxxxxx, issued from Unique Identification Authority of India is one and the same person. Hereafter I will be known by the name Sini. P. K. only.

This change will come into effect in all records related to me.

Pulikurumba,  
18-12-2017.

SINIMOL. K. R.



## NOTIFICATION

I, Naseema. P, 'Ponmanichi', Mannoor, Porora P. O., Chavassery, Kannur District, Pin-670 702, do hereby notify for the information of all authorities concerned and the public that my minor son Muhammed Ihram. P, holder of Birth Certificate with Registration No. 1465/2003, date of Registration 9-7-2003, issued from Mattannur Municipality; Extract of School Admission Register with Admission No. 40563, date of Admission 13-5-2016, issued from Koodali Higher Secondary School, Koodali, Kannur; Ration Card No. 2379034586 (Sl. No. 6), dated 15-3-2017, issued by the Taluk Supply Officer, Iritty, also known as Muhammed Ihram in the Aadhaar No. xxxxxxxxxxxxxxxx, issued from Unique Identification Authority of India, is one and the same person. Hereafter I have changed his name as Muhammed Irfan. P.

This change will come into effect in all records related to him.

Porora,  
21-12-2017.

NASEEMA. P

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sajitha. M. A, Attel House, Kadamunda, Payam East P. O., Iritty Taluk, Kannur District, Pin-670 704, holder of S.S.L.C. No. 073326 with Register No. 190708 of March 1999, also known as Anju in the Aadhaar No. xxxxxxxxxxxxxxxx issued from Unique Identification Authority of India, in the Driving Licence No. 58/11048/2010 dated 18-1-2011 issued by the Asst. L A, Thalassery, in the Duplicate Election Identity Card No. MVG1193028 dated 2-12-2009 issued by the Electoral Registration Officer, Peravoor LA Constituency, in the Marriage Certificate dated 8-12-2017 issued by the Vicar, St. Mary's Forane Church, Edoor, as Anju Mangalathil in the Birth Certificate of my minor son Athul Jose with Registration No. 370/2002, date of Registration 2-7-2002 issued by the Registrar of Births & Deaths & Secretary, Peravoor Grama Panchayat, and as Mangalathil Anju in the Birth Certificate of my minor daughter Alanteena Jose, with Registration No. 142/04, date of Registration 29-3-2004 issued by the Registrar of Births & Deaths & Secretary, Peravoor Grama Panchayat is one and the same person. Hereafter I have changed my name as Anju Jose consequent to my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Payam.

SAJITHA. M. A

## BAR COUNCIL OF KERALA

NOTIFICATION No. 4/2018

No. KBC/ELE/4/175/2018. 6th February 2018.

## NOTICE OF ELECTION

It is notified for information of all concerned that the Election Schedule notified as per Notification No. 3/2018 dated 16-1-2018 is modified as follows as per the order of the Hon'ble Supreme Court of India dated 5-2-2018 in Transferred Case (Civil) No. 126/2015.

## Election Schedule (Modified)

1. The dates, time and place of filing Nominations : From 1-2-2018 to 15-2-2018 at Bar Council Office, Ernakulam (both days inclusive and excluding Sunday and National Holidays) (10 a.m. to 4 p.m.)
2. The date, time and place of scrutiny (Authorized representative of the candidate can attend the scrutiny) : 16-2-2018, Bar Council Office Ernakulam at 11 a.m.
3. Last date of withdrawal of Nomination : 22-2-2018 up to 4 p.m. Bar Council Office Ernakulam
4. Publication of Final List of candidates : 1-3-2018
5. Date of Election : 18-3-2018 (The polling stations, the time of polling and number of seats will be the same as per the previous Election Notification No. 3/2018 published by the Bar Council of Kerala on 16-1-2018).
6. The date and place and time for Counting of votes : Will be notified later.

Bar Council Bhavan,  
High Court Campus,  
Ernakulam, Kochi-31.

K. AJAYAN,  
Secretary.